

as full compensation for the service rendered by them during the World War II.

Non registration of VHP under Foreign Contribution Regulation Act

2256. SHRI R.K. ANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that VHP is not registered under Foreign Contribution Regulation Act and Shri Ashok Singhal is the International President of VHP.

(b) how many branches of VHP are outside India and where and who are the office bearers of VHP operating outside India and what are their activities; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) No organisation with the name VHP or as Vishva Hindu Parishad is registered under the Foreign Contribution Regulation Act.

(b) and (c) Do not arise in view of (a) above.

Arrest/killing of Insurgents

2257. SHRI RISHANG KEISHING. Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of insurgent members surrendered, arrested and killed during 2002-04;

(b) the arms and ammunitions surrendered or captured;

(c) the security forces missing, wounded or killed during the said period; and

(d) the arms and ammunitions missing or snatched away?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) to (d) The information is being collected and will be laid on the Table of the House